

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

ORIGINAL APPLICATION NO. 26 OF 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion – SUO MOTU
Based on the News item on the New Indian Express
Chennai Edition, Dated 23.01.2021, "Biomedical waste
Dumped near Chennai's Thiruneermalai Lake
not removed even after a week".

... Applicant

VERSUS

The Chief Secretary to Govt. of Tamil Nadu

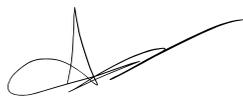
And 7 others

... Respondents

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Dated at Chennai on this 30th day of November, 2021



M/s. ABDUL SALEEM

S.SARAVANAN

COUNSEL FOR 8th RESPONDENT

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No. 26 of 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the News item in The New Indian Express, Chennai Edition, Dated 23.01.2021, "Biomedical waste dumped near Chennai's Thiruneermalai Lake not removed even after a week".

... Applicant

Versus

1. The Chief Secretary to Govt. of Tamil Nadu,
Govt Secretariat, Fort St. George
Chennai, Tamil Nadu 600 009.
2. The Secretary to Govt. of Tamil Nadu,
Department of Environment, Govt. Secretariat,
Fort St. George, Chennai, Tamil Nadu- 600 009.
3. The Principal Secretary to Govt. of Tamil Nadu,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu- 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu- 600 009.
5. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy, Chennai,
Tamil Nadu 600- 032.
6. The District Collector,
Chengalpet District,
Collector Office, GST Road,
Chengalpattu 603 001.
7. Pallavaram Municipality,
By its Municipal Commissioner,
New Colony, Chrompet,
Chennai 600 044.
8. Thiruneermalai Town Panchayat,
Rep. by its Executive Officer,
No. 6A, Main Road, Thiruneermalai,
Chennai 600 044.

Thi. S. S. S.

Respondents
EXECUTIVE OFFICER
Thiruneermalai Spl. Grade Town Panchayat
Chennai-600 132.
Chengalpattu District

STATUS CUM ACTION TAKEN REPORT FILED ON BEHALF OF THE
8TH RESPONDENTS

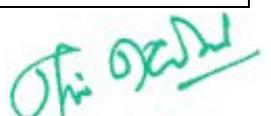
I, S.Jayakumar. Executive Officer, Thiruneermalai Town Panchayat do hereby solemnly affirm and sincerely state as follows:

1. I humbly submit that this Hon'ble Tribunal has taken suo moto cognizance based on the News item in The New Indian Express, Chennai edition Dated 23.01.2021, "Biomedical waste dumped near Chennai's Thiruneermalai Lake not removed even after a week" and in its order dated 05.02.2021 has directed the Joint Committee which was constituted in OA No. 50 of 2019, to visit the area in question and submit its factual and action taken report and also directed the Respondents to file its response as to the allegations made in the paper report.

2. I humbly submit that pursuant to the direction of this Hon'ble Tribunal, this Respondent filed its Status Report before this Hon'ble Tribunal on 22.03.2021 and the same was considered by this Hon'ble Tribunal. The Status Report filed by this Respondent may be treated as part and parcel of this Status cum Action Taken Report.

3. I humbly submit that there are 1 urban health centre, 1 Primary Health centre, 1 private hospital and 9 small health clinics, besides there are 7 Pharmacies situated within Thiruneermalai Town Panchayat are situated within the limits of this Respondent Town Panchayat. However, no Major private Hospitals/Multi Speciality Hospitals are situated. The details of the health care facilities are as follows:-

S.No	Name of Health Center	Location
1	Urban health centre	Theradi Street
2	Primary Health centre	Uyalliamman Koil street
3	Venkateshwara Hospital	3 rd Street, Chandran Nagar
4	V. Senthilnathan Medical Center	C.L.C. Works Road


EXECUTIVE OFFICER
 Thiruneermalai Spl. Grade Town Panchayat
 Chennai-600 132.

5	Dr. Ashok Kumar Medical Center	Nagappa Nagar
6	Dr. Ravana kumar Medical Center	Nagappa Nagar
7	Dr. Sathyanarayanan Medical Center	Nagappa Nagar
8	Dr. Shanthi Medical Center	Nagappa Nagar
9	Dr. Vijaya Kumar Medical Center	Muthumariamman Koil Street
10	Sai Hospital	Uyyali Amman Koil Street
11	Sugam Medical Center	Tiruneermalai Main Road
12	Dr. Gomathi Medical Center	First Pillayar Koil Street

4. I humbly submit that M/s. GJ Multiclave (India) Pvt Ltd, an agency accredited by the Tamil Nadu Pollution Control Board, is vested with collection and handling of bio medical waste from the above health centres. The above said health care centres are disposing the generated BMW through the above agency, as per the Bio Medical Rules 2016.

5. I humbly submit that as per the Bio Medical Rules 2016, collection and disposal of Bio Medical Waste are the responsibility of State Pollution Control Board. Hence the role of this Respondent Town Panchayat is limited to collection of syringes, used cottons, tablet covers and bottles etc from households and handed over to said agency. However, this Respondent Town Panchayat would keep in touch with the above agency to clear bio medical waste in accordance with the rules and address any untoward incidents.

6. I humbly submit that this Respondent Town Panchayat is periodically monitoring and coordinating with the above health care facilities to ensure the Bio Medical Wastes are not disposed off within the limits of Town Panchayat and creating health hazards.

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EXECUTIVE OFFICER
Thiruneermalai Spl. Grade Town Panchayat
Chennai-600 132.
Chengalpattu District

7. I respectfully submit that nevertheless, the potential threats and challenge to this Respondent Town Panchayat in maintaining its sanitation and solid waste management, is throwing or dumping of solid wastes on roadside at odd hours by unknown elements, unnoticeable by authorities, due to the factors like, the intersection of Thiruneermalai by the Outer Ring Road from Tambaram to Maduravayil, nearby Tanneries at Pammal/ Pallavaram, the small and medium units catering the industrial needs of factories of Thirumudivakkam Industrial Estate and vast tracts of vacant lands lying undeveloped. The Town Panchayat has taken into account of these factors and work toward addressing the issues effectively.

8. I humbly submit that a mechanism is devised to report any incident of dumping of bio medical waste contrary to the rules, to the competent authority such as regular surveillance of sanitation team, installation of CCTV, periodical interaction with domiciles / associations, inviting complaints through Watts App, regular awareness through Green Ambassadors.

9. I humbly submit that as an initiative, this Respondent has introduced "whatsapp complaint system" within Town Panchayat whereby enabling the public to lodge/send a complaint through whatsapp in respect of any untoward incidents of dumping of BMW/Solid Waste or any other nuisance by any miscreants.

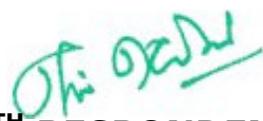
10. I humbly submit that apart from the above, it was proposed to install surveillance cameras / CCTV on the service road abutting Tambaram – Maduravoyal Bypass and the same was approved by this Respondent Town Panchayat vide a Resolution bearing No. 450 dated 23.07.2021. Subsequently, the contract was awarded to issued to M/s. New Modern Computers at an estimate cost of Rs.3.97 Lakhs. Based on the above contract, the said Awardee has installed 8 Nos. of surveillance cameras / CCTV (fixed two 2 cameras each on 4 poles) near western side of a water body namely Sitheri, at a distance of every 100 metres, along the said service road.

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11. I humbly submit that this Respondent has taken all earnest steps to protect the environment from any untoward incidents of pollution being caused by any miscreants. Besides, this respondent has been following the directions of this Hon'ble Tribunal diligently and adequate measures are being taken to comply with Environmental Laws in an efficient manner.

Under the above circumstances, I respectfully pray that this Hon'ble Tribunal may be pleased to record the above status cu action taken report and pass any such further other order deem fit and proper to the circumstances of the case and thus render justice.

Dated at Chennai on this the 2nd day of November, 2021


8TH RESPONDENT
EXECUTIVE OFFICER
 Thiruneermalai Spl. Grade Town Panchayat
 Chennai-600 132.
 Chengalpattu District

VERIFICATION

I, S.Jayakumar. Executive Officer, Thiruneermalai Town Panchayat do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 2nd day of November, 2021


8TH RESPONDENT
EXECUTIVE OFFICER
 Thiruneermalai Spl. Grade Town Panchayat
 Chennai-600 132.
 Chengalpattu District

ANNEXURE

TAMBARAM - MADURAVOYAL NATIONAL HIGHWAY SERVICE ROAD - THIRUNEERMALAI



